

By E-Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/1930/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court,
Guwahati.

To, Smti Mitali Thakuria
District & Sessions Judge
Kokrajhar

Dated Guwahati the 11th April, 2019.

Sub: **Headquarter leave permission.**

Ref:- Your letter No. DJK.1-5/19/587 dated 10.04.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the evening of 12.04.2019 till the morning of 17.04.2019, has been granted / rejected.

The Addl. District & Sessions Judge (FTC), Kokrajhar and in his absence the seniormost Judicial Officer will remain in-charge of your Court & Office in your absence.

Yours faithfully,

sdf

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/1931/A dated 11.04.19
Copy to –

✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

JT. REGISTRAR (VIGILANCE)